

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 576/EXIT/2011/SDR

Dated: 9th May, 2011

To

The Chief Electoral Officers of ó

1. Assam
2. Kerala
3. Tamil Nadu
4. Puducherry
5. West Bengal

Sub: General Elections to the Legislative Assemblies, 2011 – Exit Poll – regarding.

Sir,

Please refer to the Commission's letter of even number, dated 14th March, 2011, forwarding therewith the Notification issued under Section 126A (1) of R.P. Act, 51. The hour fixed for conclusion of poll in the last phase of poll in West Bengal is 3.00 P.M. on 10-05-11. Accordingly, the Notification dated 14th March, 2011, has been modified to the effect that the prohibition period for conducting Exit Poll or disseminating the result of Exit Poll would be upto 3.30 P.M. on 10-05-11. Necessary amendment Notification is enclosed herewith. This may be published in the State Gazette.

Yours faithfully,

(ASHISH CHAKRABORTY)
UNDER SECRETARY

To be published in the States
Gazette of Assam, Kerala, Tamil
Nadu, Puducherry & West
Bengal.

ELECTION COMMISSION OF INDIA

Nirvachan Sadan,
Ashoka Road,
New Delhi-110001.

No. 576/EXIT/2011/SDR

Dated : 9th May, 2011

NOTIFICATION

In the Commission's Notification No. 576/EXIT/2011/SDR, dated 14th March, 2011, regarding Exit Poll, the figures, letters and words " 5.30 P.M. on 10-05-2011" in the first paragraph may be substituted by the figures, letters and words " 3.30 P.M. on 10-05-2011."

By order,

(K.F. WILFRED)
SECRETARY